NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.532/KB/2017

(V.P.Singh)

Member (J)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name	of the Company	Satyanarayan Commodi	ties Pvt.Ltd. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

VISHIN WIL. TUSH AN

Rephaser

8/01/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Sd

Member (J)